

Vice-President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library, See No. LT-4406/65].

- (3) a statement in pursuance of answers given on the 4th May, 1965, to supplementaries on Starred Question No. 1147, regarding Delhi State Central Cooperative Store. [Placed in Library, see No. LT-4407/65].

CORRIGENDUM TO CERTIFIED ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION

Shri Jaganatha Rao: I beg to lay a Corrigendum to the certified Accounts of the Khadi and Village Industries Commission for the year 1962-63, together with the Audit Report thereon, laid on the Table on the 16th March, 1965. [Placed in Library, See No. LT-4408/65].

NOTIFICATIONS UNDER CUSTOMS ACT

Shri Jaganatha Rao: On behalf of Shri Sahu, I beg to lay on the Table:

- (1) a copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944, making certain further, amendments to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960:—

- (i) G.S.R. 575 dated the 17th April, 1965.
(ii) G.S.R. 610 dated the 24th April, 1965.

[Placed in Library, See No. LT-4409/65].

- (2) a copy each of the following Notifications under section 159 of the Customs Act, 1962:—

- (i) G.S.R. 573 dated the 17th April, 1965.
(ii) G.S.R. 574 dated the 17th April, 1965.

- (iii) G.S.R. 592 dated the 15th April, 1965.

- (iv) The Manufacture in Customs Bonds (General) Amendment Rules, 1965, published in Notification No. G.S.R. 611 dated the 24th April, 1965.

- (v) G.S.R. 613 dated the 24th April, 1965.

[Placed in Library, See No. LT-4410/65].

Shri Hari Vishnu Kamath (Hoshangabad): What has happened to Shri B. S. Murthy? Even Deputy Ministers cannot come to the House? Everything by proxy! This is too bad. This is the limit.

13.39½ hrs.

MINUTES OF PARLIAMENTARY COMMITTEES

MINUTES OF ESTIMATES COMMITTEE

Shri A. C. Guha (Barasat): Sir, I beg to lay on the Table a copy each of the following Minutes of Estimates Committee:

- (1) Minutes of Sittings of the Estimates Committee relating to the following Reports:

- (i) Sixty-Fifth Report on the Ministry of Railways—North Eastern Railway.
(ii) Sixty-Sixth Report on the Ministry of Labour and Employment—Dock Labour Boards of Calcutta, Madras and Bombay.
(iii) Seventy-first Report on the Ministry of Rehabilitation—Reception, Dispersal and Rehabilitation of New Migrants arriving in India from East Pakistan since 1st January, 1964.
(iv) Seventy-Third Report on the Ministry of Food and Agriculture (Department

[Shri A. C. Guha]

of Agriculture)—Central Arid Zone Research Institute, Jodhpur.

(v) Seventy-Fifth Report on the Ministry of Food and Agriculture (Department of Agriculture) — Indian Council of Agricultural Research.

(vi) Seventy-Seventh Report on the Ministry of Food and Agriculture (Department of Agriculture)—Central Rice Research Institute, Cuttack.

(vii) Seventy-Eighth Report on the Ministry of Food and Agriculture (Department of Agriculture)—Forest Research Institute and Colleges, Dehra Dun.

(2) Minutes of Sitzings of the Estimates Committee relating to Procedural and Miscellaneous Matters.

MINUTES OF COMMITTEE ON PUBLIC UNDERTAKINGS

Shri P. G. Menon (Mukundapuram): I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to the First, Second, Third, Fourth, Fifth, Sixth, Seventh, Eighth, Ninth and Tenth Reports.

13.40 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 4th May, 1965, adopted the following motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to the Public Accounts Committee for

the term ending on the 30th April, 1966:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 1966, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Monday the 10th May, 1965, the Deputy Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committee:—

1. Shri M. P. Bhargava
2. Shri Chandra Shekhar
3. Shri S. C. Deb
4. Shri R. S. Panj hazari
5. Shri Ram Sahai
6. Shri Niranj an Singh
7. Shri Atal Bihari Vajpayee."

(2) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 5th May, 1965, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.40½ hrs.

ESTIMATES COMMITTEE

SEVENTIETH REPORT

Shri A. C. Guha (Barasat): I beg to present the Seventieth Report of the Estimates Committee on the Ministry of Transport—Paradeep Port.